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**(v) Tuberculosis Association of India**

Title: Motion for election of two members to the Central Committee of the Tuberculosis Association of India. (Motion adopted)

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS): I beg to move the following:-

"That in pursuance of rule 3(vii)(a) of the Rules and Regulations of the Tuberculosis Association of India, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Committee of the Tuberculosis Association of India, subject to the other provisions of the said Rules and Regulations and By-laws made thereunder."

MR. SPEAKER: The question is:

"That in pursuance of rule 3(vii)(a) of the Rules and Regulations of the Tuberculosis Association of India, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Committee of the Tuberculosis Association of India, subject to the other provisions of the said Rules and Regulations and By-laws made thereunder."

*The motion was adopted.*

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*...(Interruptions)*

SHRI HARIN PATHAK (AHMEDABAD): Sir, I have given a notice of privilege motion.

MR. SPEAKER: It has not come to me as yet. I will look into it when it comes. Now, let us take up Calling Attention. Shri Krishnaswamy.